THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-37/2013/ 2496 /A

From :-

Smti. Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Sanjeev Kumar Sharma

District & Sessions Judge, Kamrup (M), Guwahati.

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Dated Guwahati the 28 April, 2025.

Sub:

Restricted holiday.

Ref:-

Your letter No. DJK/Esstt./4114, dtd. 03.04.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 19.04.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-37/2013/ 2497 /A, dated, 28-04-2025

Copy forwarded for information to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)